

NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 11/07/2017 AT 10.30 AM

(22)

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER : :

PETITION NUMBER : CP/504/ (IB)/CB/2017

NAME OF THE PETITIONER(S) : HOTEL JANA PRIYA

NAME OF THE RESPONDENT(S) : BONTON SOFTWARES PVT LTD

UNDER SECTION : 9 RULE 6 OF INSOLVENCY & BANKRUPTACY CODE 2016

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1.	ROHAN RAJASEKARAN PREETHI. J. ANSU for Rajagopal & Leghman Advocates	Counsel for Petitioners Rohit A
2)	K. KUMARESWARARU Sr. Counsel E. OM PRAKASH	Counsel for Res OM
3)	A. SATYADHAR PCS JP 9444313373	A. Satyadhar

ORDER

Heard both sides. Order reserved.